

OFFICE OF DISTRICT & SESSIONS JUDGE, TARN TARAN
PUBLIC NOTICE

Applications on prescribed proforma are invited along with attested copies of testimonials and two recent passport size photographs, duly signed by the candidate with complete bio-data till 20.02.2021, by 05:00 PM for filling up the following vacant posts of Class-IV employee i.e. Peon. The qualification and other criteria to fill up the said posts are as under:-

Post	No. of Posts	Pay Scale	Qualification	Age as on 31.12.2020
Peon	Total - 06 i.e.	Fixed monthly emoluments of 4900/- In the pay scale of 4900-10680+1650 Grade Pay as per Punjab Govt. Letter no. 7/204/2012-4FP1/66 dated 15.01.2015 or as admissible from time to time	The candidate should have knowledge of Punjabi language up to middle standard	18 to 35 years for General Category. Relaxation of age will be given to the candidates of reserved categories as per rules/ Instructions of the Hon'ble High Court as well as Punjab Government.
	General - 02			
	S.C. - 01			
	S.C.(Sportsmen) - 01			
	Handicapped (visually Impaired 01 and Hearing Impaired 01)			

(PROFORMA)

OFFICE OF DISTRICT & SESSIONS JUDGE, TARN TARAN

APPLICATION FOR APPOINTMENT ON THE POST OF PEON

1. Name : _____
2. Father/ Husband's name : _____
3. Date of Birth : _____
4. Qualification : _____
5. Category : _____
6. Permanent Address : _____
7. Correspondence Address : _____
8. Nationality : _____
9. List of Documents : _____
10. Telephone/Mobile no. : _____

Signature of applicant

Note:

1. If no suitable candidate is available for the reserved category post, then the reserved post will be filled up from other category.
2. Interview for the post of Peon will be conducted as per following schedule.

ALPHABETS

DATE OF INTERVIEW

A to J	24-02-2021
K to R	25-02-2021
S to Z	26-02-2021

The candidates appearing for the post of Peon shall bring their original testimonials and proof for reserved category, at the time of interview.

3. The candidates should reach the office of the undersigned at 10:00 AM and report to the Superintendent of this Office.
4. Number of above-said posts may increase or decrease on both sides.
5. In case of cancellation/postponement of interview for the abovesaid posts due to administrative reasons, this office shall not be responsible.
6. Merely satisfying the eligibility criteria does not entitle any candidate to be selected. This office reserves the right to alter/modify or change any of the terms and conditions including selection criteria etc. spelt out in the advertisement.
7. The applications received after due date shall not be entertained.
8. No T.A/D.A will be given to the candidates appearing for the interview.
9. Two posts reserved for persons with disability shall be filled up in light of Punjab Government Instructions.

Hansome
District & Sessions Judge,
Tarn Taran.

Endst. No. 285 /EB dated 9/2/21

1. The Registrar General, Hon'ble High Court of Punjab & Haryana, Chandigarh for information.
2. All the District & Sessions Judges, in the State of Punjab, through e-mail with the request to obtain and send the applications along with service record of retrenched/surplus officials, if any, to this office on or before 20.02.2021.
3. The Director, Employment Generation and Training Bureau, Tarn Taran, for information, with request to send the names of eligible candidates to this office till 20.02.2021 up to 05:00 PM.
4. All the Judicial Officers posted in this Sessions Division to get the notice displayed on the Notice Board of their respective Courts.
5. Dastri of this Office to display the notice on the Notice Board of this Office.
6. The Manager, "Punjab Tribune", for publishing this notice in the newspaper and sending the bill along with copy of advertisement to this Office for payment.

Hansome
District & Sessions Judge,
Tarn Taran.